

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 114/(MAH)/2014
CA No.

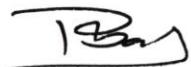
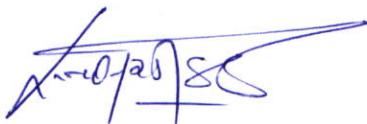
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.03.2017

NAME OF THE PARTIES: Shrikant Shinde
V/s.
Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Prashant Baxi i/b. Surabhi Kalia	Advocate for R. 1 to 8	
2	Satyajit R. Kakade	Adv fa. R. 10 to 12	
3	Ach. Viwit J. Meitor also Nikhil Almeida i/b SD Imani Law Chambers	Adv for Petitioners	 
4	Shri. K. Finaralli	Rep No - 12	

(contd. p. 2).

Order

TCP No.114/397-398/NCLT/MB/MAH/2014

At the request of parties, list this matter for hearing on 17-04-2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)